

# **Central Administrative Tribunal Principal Bench, New Delhi**

O.A. No.3417/2015

Monday, this the 14<sup>th</sup> day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Mr. S B Singh, aged about 54 years  
s/o Hari Bansh Singh  
c/o National Informatics Centre  
Ministry of Communications & Information Technology  
Government of India  
A Block, CGO Complex, Lodhi road  
New Delhi-3

Posted at:

National Informatics Centre  
Ministry of Communications & Information Technology  
Government of India  
A Block, CGO Complex, Lodhi road  
New Delhi-3

..Applicant

(Ms. Kheyali Sarkar, Advocate for Mr. R K Kapoor, Advocate)

Versus

1. Union of India through the Secretary  
Deity, Ministry of Communication and Information Technology  
Govt. of India  
CGO Complex, Lodhi Road  
New Delhi
2. DG (NIC) and Chief Vigilance Officer (DEITY)  
DeitY, Electronics Niketan, Lodhi Road  
New Delhi-3
3. Dr. Ambreesh Kumar, DDG (Administration), NIC  
A Block, CGO Complex, Lodhi road  
New Delhi
4. The Secretary  
Dept. of Personnel & Training (DOPT)  
Ministry of Personnel, Public Grievances  
and Pension, Room 112, North Block  
New Delhi-1
5. The Joint Director (Electrical)  
New Delhi Municipal Council

Palika Kendra,  
New Delhi-1

..Respondents

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

As prayed by learned proxy counsel for applicant, Original Application is dismissed as withdrawn with liberty to take appropriate steps, if so required.

**( Dr. B.K. Sinha )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**September 14, 2015**  
/sunil/